

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

33

C.P. No. 583/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

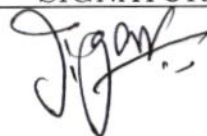
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES:

Danica Pharma Pvt. Ltd.  
V/s  
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
33	Jigar Kamdar For Ajinkya Kundekar	Advocate for Petitioner	

ORDER

CP No. 583/252(3)/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 27.11.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)